

ITEM NO.51

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).156/2024

THE STATE OF UTTAR PRADESH

APPELLANT(S)

VERSUS

MOHD. ASHRAF & ORS.

RESPONDENT(S)

IA No. 98758/2017 - EXEMPTION FROM FILING O.T.

Date : 06-06-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) :

Mr. Vikas Bansal, Adv.
Mr. Ankit Goel, AOR
Mr. Chandrakanta Sahoo, Adv.

For Respondent(s) :

Mr. Sunil Upadhyay, Adv.
Mr. Arvind Kumar Gupta, AOR
Mr. Abhiesumat Gupta, Adv.

Upon hearing the counsel the Court made the following
O R D E R

1. The present Appeal is dismissed in terms of the signed order, which is placed on the file.
2. Pending application(s), if any, shall stand disposed of.

(D. NAVEEN)
COURT MASTER (SH)

(POOJA SHARMA)
COURT MASTER (NSH)